

What will happen then? What is the protection for him? I want protection for him. It is a question of the freedom of the press.

MR. SPEAKER : Order, order. Your name is there. Will you kindly sit down?

SHRI M. L. SONDHI : Why was not Parliament informed yesterday ? *(Interruptions)*

MR. SPEAKER : Order, order. Shri Madhu Limaye wanted to know the five names which have come in ballot. These are : Shri Surendranath Dwivedy, Shri M.L. Sondhi, Shri Vishwanath Pandey, Shri K.N. Tiwary and Shri Kameshwar Singh. These are the names which I have got.

It would be answered at 5.50 before we take up the other discussion.

Now Mr. K. K. Shah.

SHRI D. C. SHARMA (Gurdaspur) : My name is also there .. *(Interruptions)*

SHRI P. VENKATASUBBAIAH (Nandyal) : May I make a submission?

MR. SPEAKER : Now papers to be laid on the Table.

Mr. K. K. Shah.

12.05 hrs.

#### PAPERS LAID ON THE TABLE

DECISIONS TAKEN ON THE RECOMMENDATIONS OF THE COMMITTEE ON BROADCASTING AND INFORMATION MEDIA

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : On behalf of Shri K. K. Shah, I beg to lay on the Table :—

- (1) A statement showing decisions taken on the recommendations of the Committee on Broadcasting and Information Media on 'Press Information and Publicity'. *Placed in Library, See No. LT-371/68.]*
- (2) A statement showing decisions taken on the recommendations of the Committee on Broadcasting and Information Media on 'Advertising and Visual Publicity'. *[Placed in Library, See No. LT—372/68].*

#### DELHI SPECIFIED FOOD ARTICLES (MOVEMENT CONTROL) AMENDMENT ORDER

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table a copy of the Delhi Specified Food Articles (Movement Control) Amendment Order, 1968, published in Notification No. G.S.R. 362 in Gazette of India dated the 21st February, 1968, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. *[Placed in Library, See No. LT-373/68].*

12.06 hrs.

#### ESTIMATES COMMITTEE

TWENTIETH, TWENTYFIRST, TWENTYSECOND AND THIRTYFIFTH REPORTS

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to present the following Reports of the Estimates Committee :—

- (1) Twentieth, Twenty-first and Twenty-second Reports on action taken by Government on the recommendations contained in the Hundred and fifth, Hundred and sixth and Hundred and seventh Reports of Estimates Committee (Third Lok Sabha) on the Ministry of Industrial Development and Company Affairs—Organisation of the Development Commissioner Small Scale Industries—Parts I and II and Rural Industrialisation.
- (2) Thirty-fifth Report on action taken by Government on the recommendations contained in the Ninety-ninth Report of Estimates Committee (Third Lok Sabha) on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Community Development)—Part II—Programmes of Subject-Matter Ministries.

#### BUSINESS ADVISORY COMMITTEE

FIFTEENTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : I move :